

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2936
TO BE ANSWERED ON 11.03.2020**

TRAIN FROM UDAIPUR TO KATRA

†2936. SHRI ARJUN LAL MEENA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government proposes to start train service from Udaipur to Shri Mata Vaishno Devi Katra and the time by which said service is likely to be started;

(b) whether the Government proposes to increase the frequency of the train from Udaipur to Haridwar from three days to six days in a week considering the huge number of passengers;

(c) if so, the time by which it is likely to be started;

(d) if not, the reasons therefor; and

(e) the details of the steps proposed to be taken by the Government to ensure women safety in the trains?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2936 BY SHRI ARJUN LAL MEENA TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING TRAIN FROM UDAIPUR TO KATRA.

(a)to (d) Owing to operational constraints, at present, there is no proposal for introduction of new train between Udaipur and Shri Mata Vaisho Devi Katra and increase the frequency of 19609/10 Udaipur-Haridwar Express from tri-weekly to six days a week. However, introduction of trains and increase in frequency of existing trains is an on-going process on India Railways subject to operational feasibility, commercial justification, etc.

(e) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Cases of Indian Penal Code (IPC) crimes are registered and investigated by the concerned Government Railway Police. However, the following steps are also being taken by the Railways in coordination with GRP for safety and security of passengers including women passengers in trains and at stations:-

1. On vulnerable and identified routes/sections, 2200 trains (on an average) are escorted by Railway Protection Force daily in

addition to 2200 trains escorted by Government Railway Police of different States daily.

- 2. Security Help Line number 182 is operational over Indian Railways for security related assistance to passengers in distress.**
- 3. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers to enhance security and address their security concerns.**
- 4. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 5. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television (CCTV) Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 6. Fixed CCTV cameras have been provided in 2136 coaches (upto January, 2020) and 522 Railway stations (upto January, 2020) for enhancing security of passengers.**
- 7. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 8. Ladies Special trains running in Metropolitan cities are being escorted by lady RPF personnel. In other trains, where escorts are provided, the train escorting parties have been briefed to keep extra vigil on the lady passengers travelling alone, ladies coaches en-route and at halting stations.**

9. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.
